## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.1616

TO BE ANSWERED ON THE 8<sup>th</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

CENTRALISED POLICE VERIFICATION

1616. SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that police verification is not centralized or driven by a national database in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any proposal to introduce centralized and digitized database which is appropriately linked with Central, State and local agencies for tracking crime-related information; and
- (d) if so, the details thereof and the time by which it is likely to be introduced?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): Citizens portal under the Crime and Criminal Tracking Network and Systems (CCTNS) project envisages provision of police verification on completion of the national database.
- (c): Yes, Madam. The CCTNS project has the objective of tracking of crime and crime related data across the country in a common networked eco-system integrating the police stations to the CCTNS National Data Centre through State Data Centres.

## L.S.US.Q.NO.1616 FOR 8.3.2016

(d): So far 12,721 police stations have been e-integrated. The CCTNS project is scheduled to be completed by March, 2017.

\*\*\*\*\*